



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19th November, 2022

NOTICE

Please take notice that the Bench notified for the item no. 35 i.e. Comp. App. (AT) (INS) No. 406 of 2022 & I.A. No. 2246, 2646 & 2663 & of 2022 Ram Kishor Arora Suspended Director of Supertech Ltd. Vs. Union Bank of India & Anr. Listed in the Court of Chairperson at 02:00 PM on 21th November, 2022 is re-constituted. Composition of the re-constituted Bench shall be as under.

Court of Chairperson

1. **Hon'ble Mr. Justice Ashok Bhushan, the Chairperson**
2. **Hon'ble Mr. Barun Mitra, Member (Technical)**

By order of Hon'ble Chairperson

-Sd/-

Registrar